

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-06-2024 AT 10:30 AM**

**CP(IB) No. 17/95/HDB/2024**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Union Bank of India

**...Petitioner**

**AND**

Shri. R Sathish Reddy

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Due to power grid network break down, the hearing could not be conducted.  
For compliance, matter adjourned to 24.07.2024.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**